

**GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO* 147
TO BE ANSWERED ON 27 JULY,2016**

DIVERSION OF FUNDS

No. *147 SHRI GAURAV GOGOI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has recently issued directives to the State governments/UTs against diverting urban development funds meant for improving urban infrastructure and if so, the details thereof;**
- (b) the details of the funds released to various States/UTs for development of urban infrastructure, scheme and programme-wise during 2014-15 and 2015-16, State/UT-wise;**
- (c) the reports received by the Union Government about misuse of funds by State Governments/UTs during the last two years; and**
- (d) the action contemplated by the Union Government on such misuse of funds by the State Governments/UTs?**

ANSWER

THE MINISTER OF URBAN DEVELOPMENT

(SHRI M. VENKAIAH NAIDU)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO 147 REGARDING 'DIVERSION OF FUNDS' FOR ANSWER ON 27 JULY, 2016

(a) The Government provides assistance to States/Union Territories(UTs) for Urban Development in the form of Central Assistance under various Schemes/Programmes and Missions. The individual guidelines and schemes instructions contain the provisions against diverting funds meant for that scheme towards any other purpose.

(b) Details of the funds released to the States/UTs for development of urban infrastructure are in Annexure.

(c) No report of misuse of funds released for development of urban infrastructure has been received by the Government.

(d) Does not arise.

Smart Cities Mission

Status of fund transferred to Special Purpose Vehicles (SPVs) by States

Amount Rs. in crore

S.N.	State	Funds Released by Gol during 2015-16 & 2016-17
1	Odisha	194
2	Andhra Pradesh	194
3	Madhya Pradesh	194
4	Madhya Pradesh	194
5	Andhra Pradesh	194
6	Rajasthan	194
7	Rajasthan	194
8	Madhya Pradesh	194
9	Maharashtra	194
10	Maharashtra	194
11	Gujarat	194
12	Gujarat	194
13	Kerala	194
14	Punjab	194
15	Karnataka	194
16	Karnataka	194
17	Assam	189
Total		3293

Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

SAAP approved for 2014-15: NIL

SAAP approved for 2015-16:

Amount Rs. in crore

Sl.No.	States/UTs	Total size of SAAP	Committed Central Assistance	Release of 1st installment @ 20%
1	Andhra Pradesh	662.86	300.41	60.08
2	A&N Island	3.18	3.18	0.64
3	Arunachal Pradesh	40.94	36.84	7.37
4	Assam	188.16	169.34	33.87
5	Bihar	664.2	332.1	66.42
6	Chandigarh	15.04	15.04	3.01
7	Chhattisgarh	573.4	276.47	55.29
8	Dadra & Nagar Haveli	3.41	3.41	0.68
9	Daman & Diu	4.56	4.56	0.91
10	Delhi	223.07	223.07	44.61
11	Goa	59.44	29.71	5.94
12	Gujarat	1204.42	564.30	112.86
13	Haryana	438.02	219.01	43.80
14	Himachal Pradesh	88.23	79.41	15.88
15	Jammu & Kashmir	171	153.87	30.77
16	Jharkhand	313.36	137.95	27.59
17	Karnataka	1258.54	592.29	118.46
18	Kerala	587.48	287.98	57.60
19	Lakshdweep	0.68	0.68	0.14
20	Madhya Pradesh	1655.81	672.03	134.41
21	Maharashtra	1989.41	914.92	182.98
22	Manipur	51.43	46.29	9.26
23	Meghalaya	22.81	20.53	4.11
24	Mizoram	40.56	36.50	7.30
25	Nagaland	34.98	31.48	6.29
26	Odisha	461.3	228.14	45.63
27	Puducherry	18.97	18.97	3.79
28	Punjab	709.66	318.86	63.77
29	Rajasthan	919.00	459.50	91.90
30	Sikkim	13.43	12.09	2.42
31	Tamil Nadu	3249.23	1372.41	274.48
32	Telangana	408.51	204.25	40.85
33	Tripura	36.62	32.96	6.59
34	Uttar Pradesh	3287.27	1409.07	281.81
35	Uttarakhand	269.93	133.68	26.74
36	West Bengal	1104.86	552.43	110.49
	Total	20773.77	9893.73	1978.74

Swachh Bharat Mission
Funds released to states in 2014-15

Amount Rs in crore

Sl. No.	State/UT	Funds released
1	Andhra Pradesh	40.0000
2	Arunachal Pradesh	9.3600
3	Assam	0.2300
4	Bihar	37.7200
5	Chhattisgarh	30.7900
6	Delhi	7.5300
7	Goa	3.1700
8	Gujarat	57.2986
9	Haryana	17.9200
10	Himachal Pradesh	6.0200
11	Jammu & Kashmir	14.7500
12	Jharkhand	15.2700
13	Karnataka	80.0100
14	Kerala	19.1800
15	Madhya Pradesh	21.0258
16	Maharashtra	135.0000
17	Manipur	11.2100
18	Meghalaya	4.0500
19	Mizoram	9.7900
20	Nagaland	10.5200
21	Odisha	1.4300
22	Puducherry	1.9530
23	Punjab	41.4000
24	Rajasthan	60.7300
25	Sikkim	3.0856
26	Tamil Nadu	35.0700
27	Telangana	28.9500
28	Tripura	0.0000
29	Uttar Pradesh	86.0700
30	Uttarakhand	5.9400
31	West Bengal	64.0100
	STATE/UT	859.4830

Swachh Bharat Mission
Funds released to states in 2015-16

Amount Rs in crore

Sl. No.	State/UT	Funds released
1	A&N Islands	0.1379
2	Andhra Pradesh	73.1850
3	Arunachal Pradesh	1.2104
5	Bihar	20.0000
6	Chandigarh	1.7000
7	Chhattisgarh	35.8715
8	Dadra & Nagar Haveli	0.1618
9	Daman & Diu	0.1957
10	Delhi	97.2200
11	Goa	3.0466
12	Gujarat	106.6076
13	Haryana	11.6476
14	Himachal Pradesh	0.9000
15	Jammu & Kashmir	4.5700
16	Jharkhand	23.9619
17	Karnataka	70.0000
18	Kerala	14.9900
19	Madhya Pradesh	135.8042
20	Maharashtra	87.0300
21	Manipur	1.6450
23	Mizoram	1.0700
24	Nagaland	3.2030
25	Odisha	24.6132
27	Punjab	15.0000
28	Rajasthan	45.0000
29	Sikkim	0.3796
30	Tamil Nadu	130.4974
31	Telangana	29.1500
33	Uttar Pradesh	82.2292
34	Uttarakhand	1.4000
35	West Bengal	53.5200
STATE/UT		1075.9476

Funds released under the HRIDAY Scheme

Amount sanctioned under HRIDAY for project implementation during 2014-15: - NIL

Amount sanctioned under HRIDAY for project implementation during 2015-16:-

Sl. No.	State	City	Fund released so far (Rs.in crore)
1	Uttar Pradesh	Varanasi	1.58
2	Andhra Pradesh	Amravati	2.47
3	Telangana	Warangal	2.98
4	Punjab	Amritsar	0.82
5	Rajasthan	Ajmer	1.14
6.	Tamil Nadu	Velankanni	0.19
7	Tamil Nadu	Kanchipuram	3.51
8	Uttar Pradesh	Mathura	2.11
9	Telangana	Warangal	0.95
10	Andhra Pradesh	Amaravati	1.28
11	Bihar	Gaya	1.17
12	Orissa	Puri	0.73
13	Uttar Pradesh	Varanasi	4.75
	Total		23.68

TRANSITION PHASE OF JnNURM (Bus Funding)

As on 21.07.2016

(Rs. in crore.)

S. No.	States	ACA released		Total ACA released
		2014-15	2015-16	
1	Andhra Pradesh	44.96	4.17	49.13
2	Assam	54.99		54.99
3	Bihar	44.92		44.92
4	Chandigarh	11.62		11.62
5	Chhattisgarh	24.57	10.42	34.99
6	Goa	7.21		7.21
7	Himachal Pradesh	90.93	72.75	163.68
8	Karnataka	194.28		194.28
9	Kerala	74.47		74.47
10	Maharashtra	137.74	18.34	156.08
11	Meghalaya	23.16		23.16
12	Puducherry	7.77		7.77
13	Punjab	1.59		1.59
14	Rajasthan	30.79		30.79
15	Sikkim	4.25	3.41	7.66
16	Telangana	29.34	9.68	39.02
17	Tripura	12.19	9.75	21.94
18	West Bengal	89.43	45.40	134.83
	Total	884.21	173.92	1058.13

As on 21.07.2016

S. No.	States	ACA released during 2014-15	ACA released during 2015-16
1	Karnataka	44.79	NIL
2	Maharashtra	5.00	NIL
		49.79	NIL
